

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the 10th day of September, 2018

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member – J

Hon'ble Mr. Md. Jamshed, Member-A

Original Application No.330/1648/2011

Jai Gopal PrasadApplicant.

By Advocate – Ms. Mamta Sharma

Vs.

Union of India & Ors.Respondents

By Advocate : Shri Chanchal Kumar Rai

O R D E R

By Hon'ble Shri Rakesh Sagar Jain, Member (J)

List revised. None present for the applicant. Shri Chanchal Kumar Rai, learned counsel for the respondents is present.

2. On perusal of file it appears that on the previous date i.e. 26.07.2018 applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

(Md. Jamshed)
Member - A
/Shashi/

(Rakesh Sagar Jain)
Member - J